

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

O R D E R

No. 1279 Dated : 10-01-2019

The promotions made in the different cadres of the High Court Staff vide Order No. 985/GS dated 29-10-2018, are given effect from the dates mentioned against the officials named herein below: -

S. No.	Name of the promottee S/Shri	Promoted as	Date of effect of promotion
1.	Ajay Kumar	Deputy Registrar in the pay scale of Rs. PB-3 RS.15600-39100 with grade pay of Rs6600/- (Level-11, Rs.67700-208700) revised.	01.01.2018
2.	Shabir Ahmad Baqal	Assistant Registrar -I in the pay scale of Rs. PB-2 Rs.9300-34800 with grade pay of Rs 5200/- (Level-8A Rs.50700-160600) revised.	01.01.2018
3.	Ram Paul	Assistant Registrar -II in the pay scale of Rs. PB-2 Rs.9300-34800 with grade pay of Rs 4800/- (Level-8 Rs.47600-151100) revised.	04.08.2018 <i>(As the penalty period of the Officer expired on 03-08-2018, therefore, the date of effect of his promotion as Section Officer as well as promotion as Assistant Registrar-II is given from 04-08-2018).</i>
4.	Subash Chander	Assistant Registrar -II in the pay scale of Rs. PB-2 Rs.9300-34800 with grade pay of Rs 4800/- (Level-8 Rs.47600-151100) revised.	01.09.2018
5.	Sham Lal	Section Officer in the pay scale of Rs. PB-2 Rs.9300-34800 with grade pay of Rs 4600/- (Level-7 Rs.44900-142400) revised.	09.12.2014

6.	Ms. Anita Kumari	Section Officer in the pay scale of Rs. PB-2 Rs.9300-34800 with grade pay of Rs 4600/- (Level-7 Rs.44900-142400) revised.	09.12.2014
7.	Bahadur Singh	Section Officer in the pay scale of Rs. PB-2 Rs.9300-34800 with grade pay of Rs 4600/- (Level-7 Rs.44900-142400) revised.	01.09.2018
8.	Brij Lal	Court Officer in the pay scale of Rs. PB-2 Rs.9300-34800 with grade pay of Rs 4280/- (Level-6E Rs.35900-113500) revised.	01.09.2018

The effect of promotion is notional from the dates shown against each and monetary from the date of order of promotion i.e, 29-10-2018.

By order;

(Sanjay Dhar)
Registrar General

No: 51521-40/N-9
Copy to:-

Dated 10-01-2019

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu
2. Secretary to Hon'ble Mr. Justice _____
....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu for information.
4. Registrar Judicial, High Court wing, Jammu/Srinagar.
5. Central Project Coordinator, e-Court, High Court of J&K, Jammu with the direction to upload the same on the website.
6. Chief Accounts Officer, High Court of J&K, Jammu
7. Accounts Officer, High Court wing, Jammu/Srinagar
.... for information and necessary action.
8. S/Shri _____
....for information and compliance.
9. Order Book.

Registrar General